**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**25. IA 2426/2020 IA 2692/2022 In C.P.(IB)-38(MB)/2018**

**CORAM:**
**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - Shubhrattan General Suppliers Pvt Ltd.**
**V/s**
**Gammon India Ltd.**

**APPEARANCES: -**
**FOR OPERATIONAL CREDITOR** : Adv. Ruchi Thakur (Physically)
**FOR CORPORATE DEBTOR** : Adv. Karishni Khanna

**Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Adv. Karishni Khanna appeared for the Corporate Debtor and submits she can come physically on 24.01.2023, hence, matter is listed on the same date. List the matter on **24.01.2023** for hearing.

**Sd/-** **Sd/-**
**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

Jagdish